

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

EA No. 27/2026

IN

OA No. 458/2023

IN THE MATTER OF: (Earlier OA No. 172/2026)

Smt. Shweta Sharma

.....Applicant

Versus

State of Haryana & Ors.

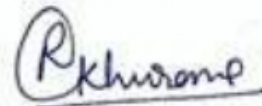
.....Respondents

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Filed Through:

Place: Faridabad
Dated: 29.04.2026



Rahul Khurana, Advocate
Counsel for MC, Faridabad
A-174, 2nd Floor, Defence Colony
New Delhi,
09811894060
rkhuranalegal@gmail.com

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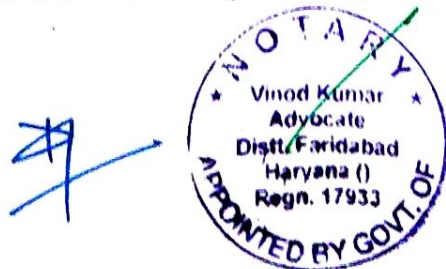
.....Respondents

**STATUS REPORT BY WAY OF AFFIDAVIT OF
DHIRENDRA KHADGATA, IAS, COMMISSIONER,
MUNICIPAL CORPORATION, FARIDABAD**

MOST RESPECTFULLY SHOWETH:

I, Dhirendra Khadgata, IAS, Commissioner, Municipal Corporation, Faridabad, do hereby solemnly affirm and declare as under:

1. That vide order dated 30.03.2026, this Hon'ble Tribunal has treated the present Original Application as an Execution Application and directed the answering respondent to take remedial measures and file separate compliance report in this regard.
2. That in compliance with the aforesaid order of this Hon'ble Tribunal, site cleaned by lifting the waste. The photographs during and after cleaning of site in question are annexed herewith as **Annexure-R/1**. It is further submitted that regular vigil is also being kept through



Sanitary staff to ensure that no waste is being dumped over the site in question.

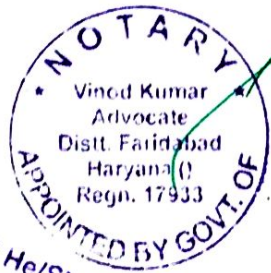
3. That reply to show cause issued by this Hon'ble Tribunal is filed separately, contents of which are not being repeated herein.


DEPONENT

VERIFICATION:

Verified at Faridabad on this 29th day of April 2026 that the contents of paras no. 1 to 3 of status report are true and correct to the best of my knowledge based on information derived from office record which I believe to be true. No part of it is false and nothing material has been concealed therein.

*I know the Deponent and He/She
Signed Print. His/Her Thumbs
Impression in My Presence*

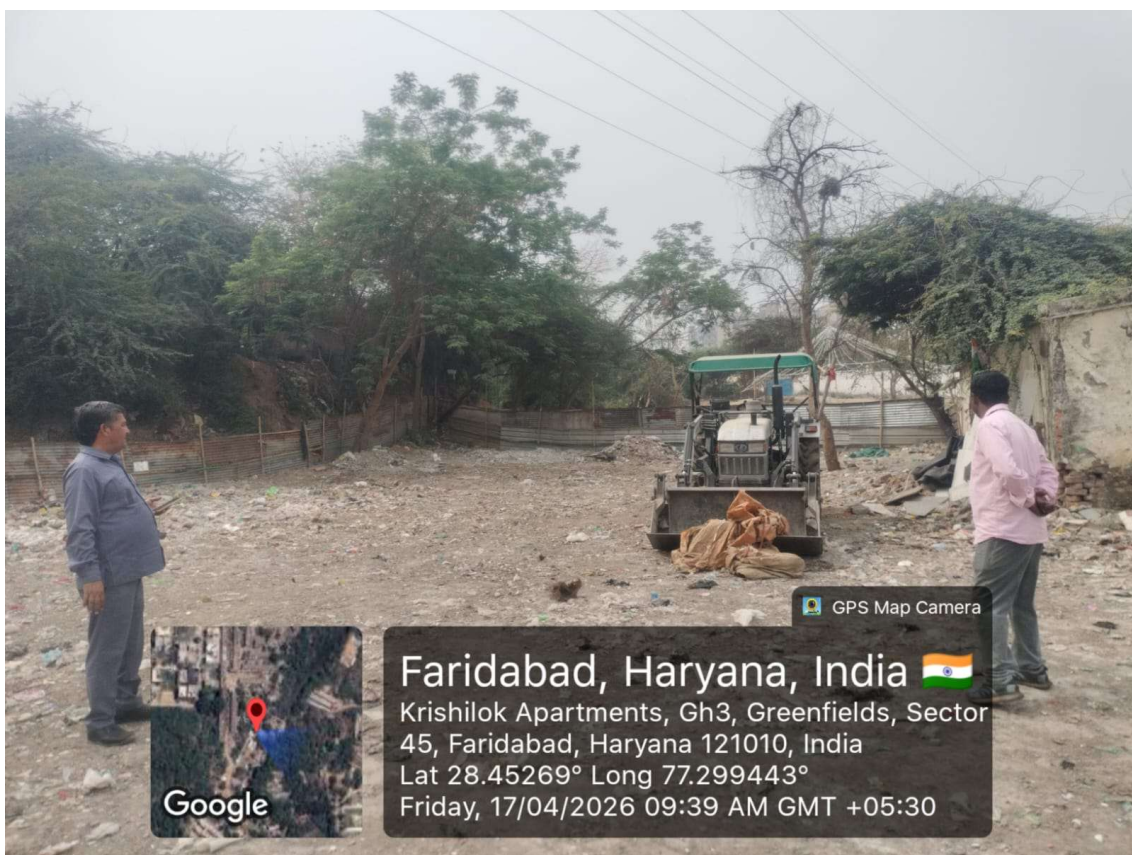
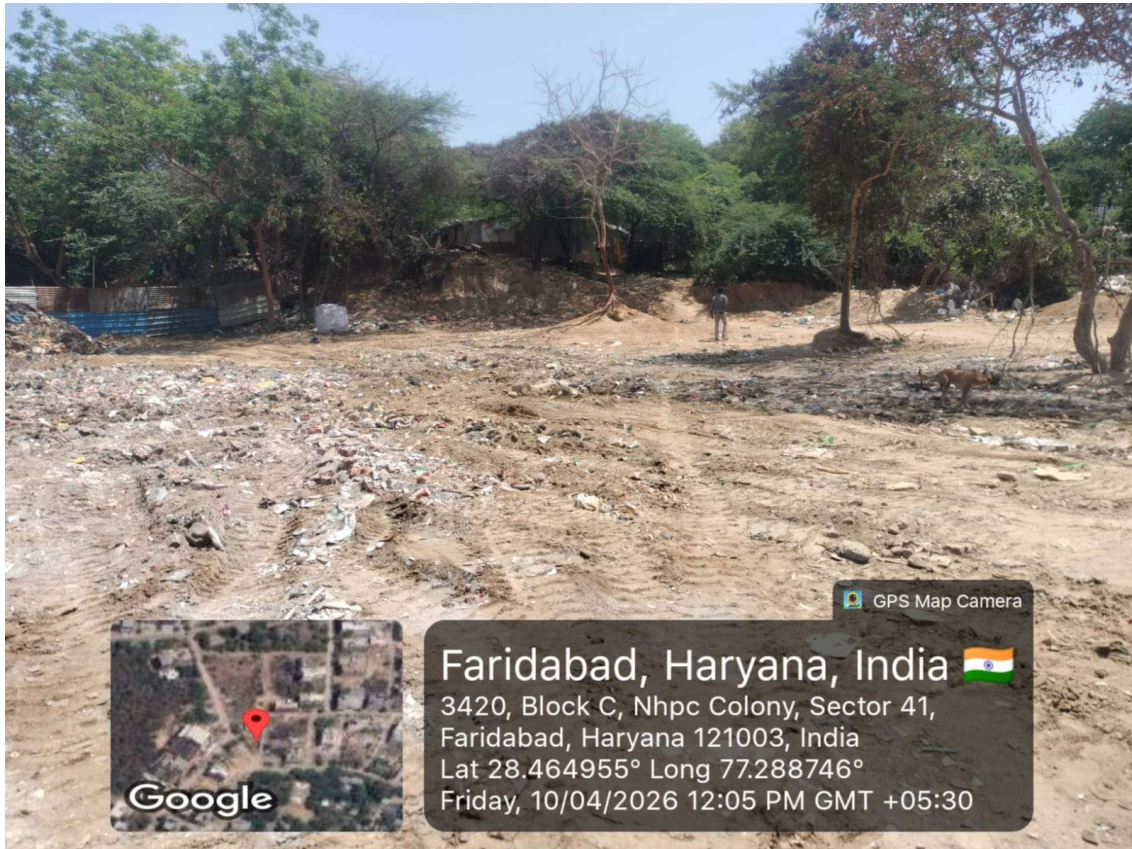



DEPONENT

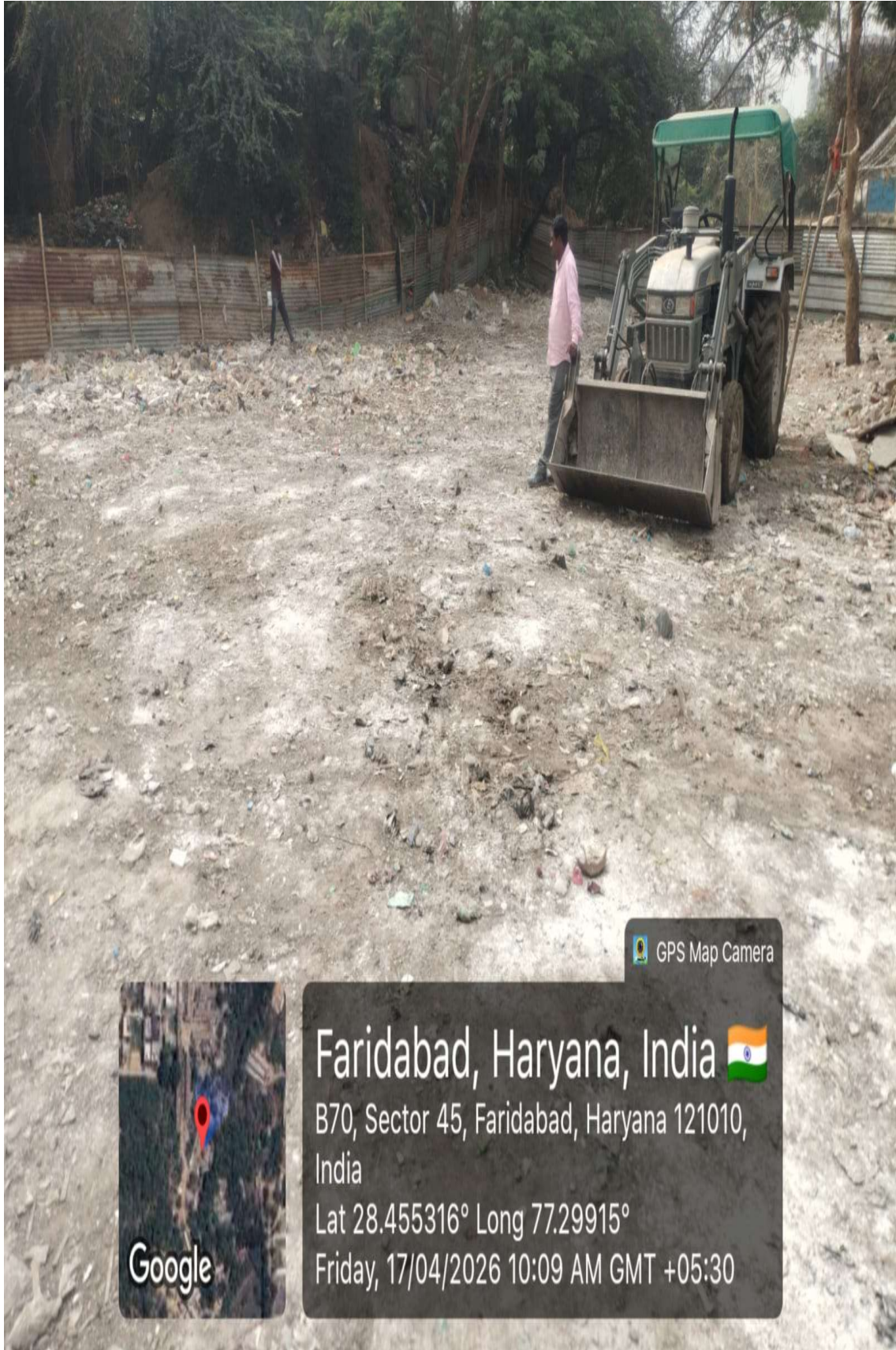
ATTESTED AS IDENTIFIED 

Notary Faridabad (Haryana)

29 APR 2026







GPS Map Camera



Faridabad, Haryana, India 

B70, Sector 45, Faridabad, Haryana 121010,
India

Lat 28.455316° Long 77.29915°

Friday, 17/04/2026 10:09 AM GMT +05:30